GOVERNMENT OF INDIA URBAN DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2650
ANSWERED ON:28.08.2012
PROJECTS UNDER UIDSSMT AND UIG
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Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of project proposals received from the various State Governments under the Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) and the Urban Infrastructure and! Governance (LUG) during each of the last three years and the current year, State-wise;
- (b) the present status with regard to sanctioning of the said) projects along with the funds sanctioned/released and utilised during the above period, State-wise and project-wise;
- (c) the reasons for delay in sanctioning of projects and release of funds for the pending projects;
- (d) whether the Government has undertaken periodic monitoring of such projects /programmes and ensures improvement in infrasliructural development and water management in the urban areas olF the country; and
- (e) if so, the details thereof?

Answer

THE! MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a) & [b) State-wise and Project-wise details of the projects sanctioned, Additional Central Assistance (ACA; committed, funds released for utilization during It he Hast three years and current year in respect of Urabn Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT), Urban Infrastructure & Governance (UIG) components of Jawaharhil Nehru National Urban Renc>wal Mission (JnNURM) are giiven at Annexuire-A and A mi ex u re-B.
- (c)Tlie Projects until&r JnNURIM (UIG & UIDSSMT) are considered for approval subject to their conformity with the guidelines of the Scheme, technical appraisal/compliance and availability of funds for the litate.
- (d) & (e) Under JnNURM, the monitoring of progress of projects and reforms, implementation is done through Quarterly Progress Reports (OFRs) submitted by States Cities/towns. The 3rd Party monitoring is being done through Independent Review and Monitoring Agencies (IRMAs). Assistance is provided under UIG for setting up of Project Monitoring Unit (PMU) at State leveU and Project (Implementation Unit (F`IU) at City level to strengthen the capacity of States and Urban Local Bodies (ULBs) in implementation of projects and reforms.